Name of the Corporate Debtor: HOUSING DEVELOPMENT & INFRASTRUCTURE LIMITED; Date of Commencement of CIRP: 15-01-2020; List of Creditors as on: 30-11-2020 (Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors							0		NA
2	Unsecured financial creditors belonging to any class of creditors	2860	16004900986	2637	8610331394	10.27		0		Annexure 2
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	25	69066464195	25	68358130530	81.55		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	6	148640980002	1	600000000	0.72		0		Annexure 4
5	Operational creditors (Workmen)							0		NA
6	Operational creditors (Employees)	488	116415727	488	116415727	0.14		0		Annexure 6
7	Operational creditors (Government Dues)	6	4379141493	6	3528842659	4.21		0		Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	356	10441636776	305	1234253878	1.47		0	935975	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	223	5693708092	165	1371602699	1.64		0		Annexure 9
Total		3964	254343247271	3627	83819576887	100.00		170522734409	935975	